

ITEM NO.3

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.1089-1090/2015

KRISHNA BIHARI DUBEY

Appellant(s)

VERSUS

REGISTRAR GENERAL, HIGH COURT OF
 JUDICATURE OF ALLAHABAD & ORS.

Respondent(s)

WITH

Cr1.A. No. 1145-1146/2015 (II)

Cr1.A. No. 1211-1212/2015 (II)

Cr1.A. No. 1184/2015 (II)

Date : 04-08-2022 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
 HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s)

Mr. Ram Lal Roy, Adv.
 Mr. Sunil Kumar Verma, AOR

Mr. Vikas Singh, Sr. Adv.
 Mr. M. Z. Chaudhary, Adv.
 Mr. Aftab Ali Khan, AOR
 Ms. Priyanka Khosla, Adv.
 Ms. Deepika Kalia, Adv.
 Mr. Shoaib Ahmad Khan, Adv.
 Mr. Naved Mian, Adv.
 Mr. Ali Safeer Farooqi, Adv.
 Mr. Rahul Kaushik, Adv.

Mr. Ajit S. Bhasme, Sr. Adv.
 Mr. Sanjay Kumar Visen, AOR
 Ms. Rity Rastogi, Adv.
 Mr. Suresh kumar Bhan, Adv.
 Mr. Amit Gupta, Adv.
 Ms. Asmita Dwivedi, Adv.
 Ms. Swati Yadav, Adv.

Mr. Vinod Kumar Tiwari, AOR
 Mr. Sanjeev Kumar, Adv.
 Mr. Gaurav Teotia, Adv.
 Mr. Sanjeev Yadav, Adv.

For Respondent(s) Mr. Yashvardhan, Adv.
Mr. Jagjit Singh Chhabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Taking into consideration the importance of the issue involved, we find it appropriate that the Court should have an assistance of an *Amicus Curiae*.

We, therefore, request Shri V. Giri, learned Senior Counsel to assist the Court as an *Amicus Curiae*.

The Registry is directed to supply the copy of the paper-book to the learned *Amicus Curiae*.

List the matters on 6th September, 2022.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(ANJU KAPOOR)
COURT MASTER (NSH)